GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT LOK SABHA

STARRED QUESTION NO.*100 TO BE ANSWERED ON 22.11.2016

INCLUSION OF SUB-CASTES OF BACKWARD COMMUNITY IN OBC LIST

*100. SHRI NALIN KUMAR KATEEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received representations from various States for inclusion of sub-castes of various backward communities in the OBC list during the last three years;
- (b) if so, the details of the representations received during the said period, caste and Statewise;
- (c) whether the Government has taken steps to include the sub-castes of various backward communities in the OBC list;
- (d) if so, the details thereof indicating the details of sub-castes included so far; and
- (e) if not, the steps likely to be taken by the Government in this regard?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT

- (a) & (b) Yes Sir. Representations have been received from various States for inclusion of 290 Castes, their synonyms and sub-castes in the Central list of OBCs by the Central Government as well as the National Commission for Backward Classes (NCBC). Two proposal have been received by the Central Government and ten proposals have been received by the National Commission for Backward Classes from the States for inclusion of Castes and their synonyms and sub-castes in the Central List of OBCs during the last three years. The details of representations received from the States are tabulated in **Annexure-I.**
- (c) & (b) A total of 103 entries containing Castes, their synonyms and sub-castes have been notified in the Central list of OBCs in the last three years. The State-wise details of communities which have been rejected by NCBC for inclusion in the Central List of OBCs are tabulated in **Annexure-II**.
- (e) As per the NCBC Act, 1993, the NCBC examines requests for inclusion of any class of citizens as a backward class in the Central list of OBCs and hear complaints of over-inclusion or under-inclusion of any backward class in such lists and then tenders such advice to the Central Government as it deems appropriate. Castes, their synonyms and sub-casts are included in the Central List based on the advice from the NCBC and inter-ministerial consultation followed by the approval of the competent authority which is an ongoing exercise.

Details of 290 Castes, their synonyms and sub-castes for which proposals have been sent by State Governments to the Central Government and National Commission for Backward Classes (NCBC) for inclusion in the Central List of OBCs

State / UT	Number	State Government Reference details			
	tral Government				
	16	No.14/B.S.P.13-03/2015/K.A.843333			
(6	8	dt.18-09-2015.			
Kerala	4	No.1644/A3/2012/BCDD dt.27-06-2013.			
Received by NC	BC from				
Orissa	3	No. 15546, dated.08.2015			
Haryana	6	No.1970			
		dated 29.12.2014 and 12.03.2014			
Chhattisgarh	55	No.732			
		dated 16.09.2014			
Gujarat	9	No.371934			
	W	dated 16.09.2014 and 26.08.2013			
Karnataka	22	Letter dated. 18.08.2015, and 09.09.2015			
Kerala	4	No.1644			
		dated 27.06.2014			
Maharashtra	117	No.249			
	· ·	dated 24.10.2016 and 24.08.2016			
Jharkhand	7	No.14 dated. 31.08.2016 and 05.05.2016.			
		06.06.2016, 03.8.2016, 08.3.2016			
Bihar	8	No.11			
		dated 24.02.2016. 09.06.2s016			
West Bengal	. 39	No.3517			
		dated 25.10.2016, 24.05.2016, 29.08.2016.			
		02.7.2015, 10.12.2014, 24.05.2015.			
TOTAL	200				
	Received by Cenfrom Jharkhand Kerala Received by NC Orissa Haryana Chhattisgarh Gujarat Karnataka	Received by Central Government fromJharkhand16Kerala4Received by NCBC fromOrissa3Orissa3Haryana6Chhattisgarh55Gujarat9Karnataka22Kerala4Maharashtra117Jharkhand7Bihar8West Bengal39			

Castes/Communities included in the Central list of OBCs during the last three years.

S. No.	State	2013	2014	2015	TOTAL
1.	Andhra Pradesh	-	04	-	27
2.	Goa	-	01	-	01
3.	Himachal Pradesh	-	03	01	04
4.	Jharkhand	-	02	_	02
5.	Karnataka	-	10	01	11
6.	Kerala	_	04	-	04
7.	Maharashtra	-	02	-	02
8.	Punjab	-	04	-	04
9.	Telangana	-	-	-	87
10.	Tamil Nadu	-	05	_	05
11.	West Bengal	-	37	-	37
12.	Chhattisgarh	_	19	_	19
13.	Delhi	-	09	-	09
14.	Puducherry	-	01	-	01
× ,	TOTAL	-	101	02	103

Castes/Communities for which NCBC gave advices for rejection from inclusion in the Central List of OBCs by the Government of India but has not taken any decision in these cases:

S. No.	State	2013	2014	2015	TOTAL
1.	Andhra Pradesh	04	_	-	04
2.	Karnataka	02	-	_	02
3.	Chandigarh	01	_	-	01
4.	Jharkhand	-	01	-	01
5.	Tamil Nadu	-	-	01	01
6.	Uttarakhand	_	01	13	14
7.	Madhya Pradesh	-	-	12	12
8.	Rajasthan	_	_	03	03
9.	Bihar	-		13	13
10.	Punjab	01	-		01
	TOTAL	08	02	42	52